

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **16.02.2026 (MONDAY)**

CHENNAI BENCH (**HYBRID MODE**)

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 93/2026 (With Defects)	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan Liquidator of SLO Industries Ltd	Mr. Anil Kumar Ojha Party-in-person	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 167/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 67/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	
3.	Contempt Case (AT) No. 4/2025 in Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
4.	Contempt Case (AT) No. 5/2025 in Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
5.	Comp App (AT) (CH) No. 56/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
6.	Comp App (AT) (CH) No. 57/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1

7.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
8.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
9.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
10.	Comp App (AT) (CH) No. 63/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
11.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
12.	IA No. 1569/2025 (For Additional Docs) in Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
13.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
14.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr. Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
15.	IA No. 1506/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 535/2025 For Exemption IA No. 1505/2025	SK Construction Through its Proprietor Suresh Kumar Jain Vs Sri Avantika Contractors (I) Ltd	Mr. SP Singh Chawla	Mr. Sughosh Subramanyam
16.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 215/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
18.	IA No. 245/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
20.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors	Mr. TK Bhaskar	
21.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
22.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr. S Sathiyaranarayanan R2
23.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator) Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	Mr. T Ravichandran

24.	Comp App (AT) (CH) (Ins) No. 610/2025 For Stay IA No. 15/2026	TSP Logistics Pvt Ltd (Formerly Known as Unitac Logistics Pvt Ltd) & Anr. Vs Sreenivasan PR Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Liju V Stephen	
25.	Comp App (AT) (CH) (Ins) No. 648/2025 For Stay IA No. 1801/2025	Lakshmi Manvitha Chemicals Vs Manjeet Buchha, RP & Chairman of Monitoring Committee For Trident Sugars Ltd	Ms. Sandhya Tadla, PCS	Mr. V Ravi Kumar
26.	Comp App (AT) (CH) No. 14/2026 For Stay IA No. 201/2026	Jana Chaitanya Housing Pvt Ltd & 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd & 12 Ors	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6
28.	TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt Ltd Vs Edelweiss Rural & Corporate Services Ltd	Mr. Pranay Sohini	Mr. Prasanth A
29.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
30.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt Ltd Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
31.	Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
32.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam, Suspended Director and Shareholder of Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr. WITH	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2

33.	Comp App (AT) (CH) (Ins) No. 383/2023	G. Balasubramaniam, Promoter/Suspended Director of Shree Murugan Flour Mills Pvt Ltd & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt Ltd & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
34.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4
35.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
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- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

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